

for giving special grants to schools situated in Tribal Areas.

(b) Does not arise.

Compulsory Retirement of Government Servants

1770. Shri Maheswar Naik: Will the Minister of Home Affairs be pleased to state:

(a) the number of employees, both gazetted and non-gazetted, who were compulsorily retired from Government service as a result of the disciplinary proceedings against them during the last three years; and

(b) the nature of offences under which these employees have been so retired?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) In so far as cases investigated by the Central Bureau of Investigation are concerned, 38 public servants (10 of gazetted status and 28 of non-gazetted status) were compulsorily retired during the last three years.

(b) Misappropriation, causing of loss to Government, obtaining payment on false representation, undertaking private work, employment or business; acceptance of illegal gratification, possession of disproportionate assets, lending or borrowing of money; etc.

Scientific Research

1771. Shri Umanath:
Shri Shree Narayan Das:

Will the Minister of Education be pleased to state:

(a) whether the Scientific Advisory Committee has made certain recommendations to Government for speeding up scientific research, especially for Defence;

(b) if so, the main recommendations made and whether Government have accepted them; and

(c) the action taken to implement those recommendations?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-5718/66].

(c) The recommendations have been brought to the notice of the authorities concerned for appropriate action.

Grants to Universities in U.P.

1772. Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 12 on the 3rd November, 1965 and state:

(a) whether the grants given to the Universities in U.P. have been much less than those given to the Universities of all other States; and

(b) if so, the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) and (b). While it is not a fact that grants to U.P. Universities have been much less than those paid to Universities in other States (there are Universities in other States which have received smaller grants than Universities in U.P.), it may be mentioned that the release of grants to Universities by the University Grants Commission depends on the progress achieved by them in the implementation of the approved projects and on the availability of matching contribution from the State Governments or other sources.